

DIVISION BENCH
COURT - I

O-202

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/369(KB)2020
IA(I.B.C)/926(KB)2024, IA(I.B.C)/765(KB)2023, IVN.P (IBC)/12(KB)2023, IA(I.B.C)/931(KB)2024,
IA(I.B.C)/799(KB)2023, IA(I.B.C)/598(KB)2023, IVN.P (IBC)/9(KB)2024, IA(I.B.C)/541(KB)2023,
IA(I.B.C)/1401(KB)2022, IVN.P (IBC)/35(KB)2023, IA(I.B.C)/839(KB)2023, IA(I.B.C)/1685(KB)2022,
IVN.P (IBC)/18(KB)2022, IVN.P (IBC)/11(KB)2024, IVN.P (IBC)/24(KB)2022, IA(I.B.C)/673(KB)2023,
IVN.P (IBC)/25(KB)2022, IA(I.B.C)/332(KB)2024, IA(I.B.C)/573(KB)2023, IA(I.B.C)/1179(KB)2022,
IVN.P (IBC)/40(KB)2023, IVN.P (IBC)/31(KB)2023, IVN.P (IBC)/32(KB)2023, IA(I.B.C)/639(KB)2023,
IVN.P (IBC)/33(KB)2023, IVN.P (IBC)/30(KB)2023, IA(I.B.C)/539(KB)2023, IA(I.B.C)/1647(KB)2023,
IA(I.B.C)/572(KB)2023, IA(I.B.C)/540(KB)2023, IA(I.B.C)/968(KB)2023, IA(I.B.C)/545(KB)2023,
IA(I.B.C)/576(KB)2023, IA(I.B.C)/1060(KB)2023, CONT.A. (IBC)/4(KB)2023, CONT.A. (IBC)/3(KB)2023,
IA(I.B.C)/711(KB)2023, IVN.P (IBC)/28(KB)2022, IVN.P (IBC)/26(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01ST JULY 2024

IN THE MATTER OF	DBS BANK LTD. VS HINDUSTHAN NATIONAL GLASS & INDUSTRIES LTD.
UNDER SECTION	IBC UNDER SEC 7

Appearances (via video conference/physically)

Mr. Abhrajit Mitra, Sr. Adv.] For Resolution Professional

Mr. Vikaram Wadehra, Adv.

Mr. Pathik Choudhury, Adv.

Mr. Arghya Chakraborty, Adv.

Mr. Jishnu Choudhury, Adv.

Mr. Jishnu Saha, Sr. Adv.] For Applicant in IA/673/2023

Mr. Rishav Banerjee, Adv.

Ms. Kiran Sharma, Adv.

Ms. Akshita Bohra, Adv.

Mr. Utsav Trivedi, Adv.

Mr. Jishnu Saha, Sr. Adv.] For Applicant in IA/926/2024

Mr. Rishav Banerjee, Adv.

Mr. Prithwish Roy Chowdhury, Adv.

Mr. Utsav Trivedi, Adv.

Ms. M. Roy, Adv.

Mr. Joydip Kar, Sr. Adv.] For Special Resolution Applicant of AGI
Mr. Mainak Bose, Adv.
Mr. Sanjeev Sharma, Adv.
Mr. Dwaipayan Basu Mallick, Adv.
Mrs. Sanya Sud, Adv.
Ms. Vaishali Goyal, Adv.
Ms. Sweta Chakraborty, Adv.

Mr. Yugal Jain, Adv.] For Committee of Creditors.

Mr. Joy Saha, Sr. Adv.] For IVNP No.40 of 2023
Mr. Shaunak Mitra, Adv.
Mr. Arik Banerjee, Adv.
Mr. Aman Agarwal, Adv.
Mr. T. Ganeriwala, Adv.
Mr. Siddhartha Roy, Adv.
Mr. Samriddha Sen, Adv.
Mr. Saptarshi Mukherjee, Adv.
Mr. Awadesh Kr. Rai, Adv.
Mr. Pradyot Kr. Das, Adv.
Mr. Arunava Sarkar, Adv.
Mr. Pramit Kr. Shee, Adv.

Mr. Anubhav Sinha, Adv.] For Respondent No.2
Mr. S. Dey, Adv.
Mr. S. Shaw, Adv.

ORDER

1. Ld. Senior Counsel/Counsel for the parties present.
2. Post these IA No.926 of 2024, IA No.673 of 2023 & IVN.P No.40 of 2023 on
25.07.2024 at 3:00PM.

Balraj Joshi
Member (Technical)

Bidisha Banerjee
Member (Judicial)